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NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA110/15	141/16	Hearing	621A	M/s BMM Cements I td & Another

SL.NO. NAME (IN CAPITAL)

DESIGNATION

A. M-Syidharan

Rept. So Ranguejan 98453719897

PHONE NUMBER

REPRESENTATION BY WHOM

(Petitioner____ Respondent)

Petitioner

SIGNATURE

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)